

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP No. 46/241-242-243/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company:

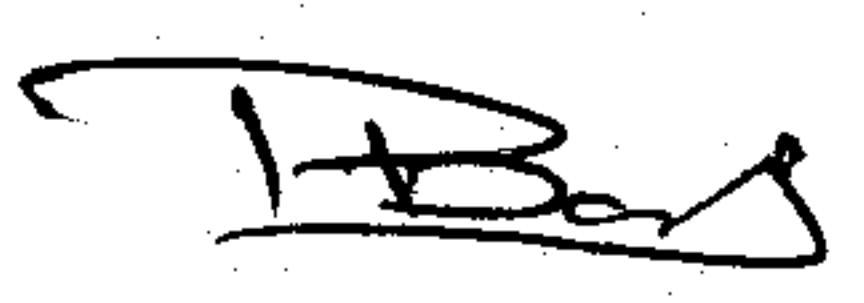
Internex Poly Pvt. Ltd.

V/s.

Gangotri Infrastructure Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241-242-243 of the Companies Act,  
2013

<b>S.NO. NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1. Prashant Bare i/b Bare legal chambers	Advocates	Petitioners	
Vilav Bhatia (Adv)	Adv.	Opp. No. 5+8	

**ORDER**

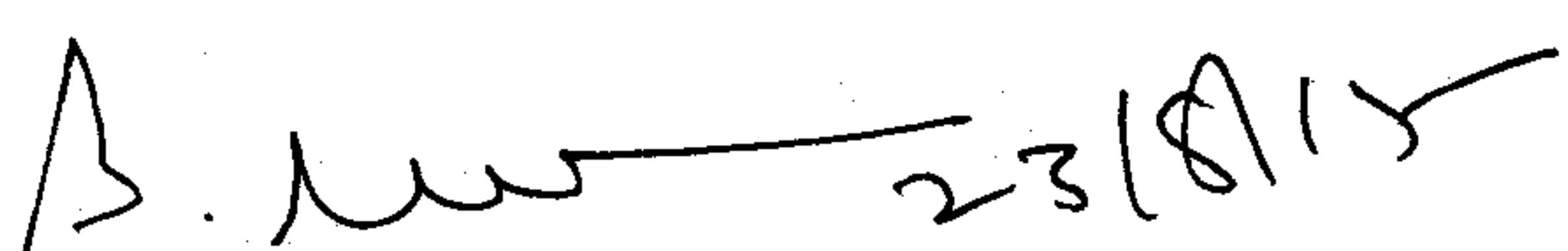
Learned Advocate Mr. Prashant Bare i/b Bare Legal Chambers present for petitioner. None present for Respondents no. 1 to 3, 9 to 12. Learned Advocate Mr. Vilav Bhatia present for Respondents no. 5 to 8. None present for Respondent no. 13.

Rejoinder filed by petitioner.

At request of both sides.

Interim order dated 08.05.2017 shall continue till the next date of hearing.

List the matter on 12.10.2017 for hearing.



**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2017.